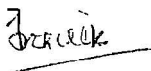


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02.
3-11-2003
MA 1928/2003
OA 2821/2002

Present : Sh. D.N.Sharma, counsel for applicant.
Sh. R.K.Rerera, counsel for respondents.

No good ground made for extension of time.

2. Accordingly, MA is dismissed.


(S.K.Naik)
Member (A)


(Kuldip Singh)
Member (J)

Kas/